

**L. P. G. connection in Nagpur  
(Maharashtra)**

**1207. SHRI BANWARI LAL PUROHIT :** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total number of cooking gas connections given in Nagpur (Maharashtra) upto 31st January, 1986;

(b) the number of applications on the waiting list as on 21st January, 1986; and

(c) when these applicants are likely to be provided with gas connections ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) :** (a) 1,15,481.

(b) 37,771.

(c) Release of new connections in the country including that in Nagpur is made under the annual enrolment programme of the oil industry and is determined by augmentation in availability of LPG, bottling capacity, transportation and other infrastructure.

**Development of non-conventional sources of energy**

**1208. SHRI BALASAHEB VIKHE PATIL :** Will the Minister of ENERGY be pleased to state :

(a) the total funds allocated for development of non-conventional sources of energy like solar water heater, solar air heater, solar kiln, desalination plants, solar cooker, solar crop dryer etc. during the Seventh Five Year Plan;

(b) item-wise break up for the financial year 1986-87, 1987-88, 1988-89 and 1989-90;

(c) whether Government are considering a proposal for providing subsidy for development of non-conventional sources of energy;

(d) if so, the details thereof; and

(e) the steps taken by Union Government to propagate the use of non-conventional sources of energy by the people ?

**THE MINISTER OF ENERGY (SHRI VASANT SATHE) :** (a) and (b). A sum of Rs. 412.25 crores has been allocated by the Planning Commission in the Central Sector in the Seventh Five Year Plan for the development of Non-Conventional Energy Sources. Sectorwise break-down of this amount and approved allocations for 1985-86 are indicated in the statement below. Allocation for the year 1986-87 is under finalization with the Planning Commission. Allocation for the other years will be decided at the appropriate time.

(c) and (d). A number of subsidies are already available in respect of various Non-Conventional Energy Systems and devices. These are shown in a publication titled "Promotional Incentives and Financial Subsidies for New and Renewable Energy Systems and Devices" available in Parliament Library.

(e) The Union Government has taken a number of measures to propagate the use of non-conventional energy sources. These include financial assistance in the form of subsidy, turnkey job fee, motivation fees for biogas plants; subsidy and installation fee for improved chulhas; training programmes to ensure availability of trained persons for installing biogas plants and improved chulhas; substantial subsidies for community and institutional biogas plants and Solar Thermal Systems etc. The Central Government has also provided a number of fiscal incentives such as enhanced depreciation allowance on plant and machinery, exemption from customs duty on the import of certain equipment and exemption from central excise duty in many cases. Loan assistance to the industry and user is also available on soft terms from financial institutions. A scheme for award of Shields/Certificates of Merit and cash prizes to State Governments for excellent performance in popularizing NRSE systems and devices is in force. As result of all these measures, the use of non-conventional energy sources systems and devices is becoming popular in the country.